

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 107  
(IB)-1489/ND/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

Anuj Kumar Tiwari

**.....Applicant**

Vs.

Adharshila Country Homes Pvt. Ltd.

**.....Respondent**

**Order delivered on 08.03.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Jeewesh Prakash, Adv.

For the Respondent :

**ORDER**

Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Goldy Sehgal